

(क) भारत में कुल कितने अर्सेनिक हवाई अड्डे हैं ;

(ख) उनमें से कितने हवाई अड्डों में रात्रि सेवा की व्यवस्था है ;

(ग) उनके नाम क्या हैं ; और

(घ) शेष अर्सेनिक हवाई अड्डों पर रात्रि सेवा की व्यवस्था न किये जाने के क्या कारण हैं ?

पर्यटन तथा अर्सेनिक उड्डयन मंत्री (डा० कर्ण सिंह) : (क) नागर विमानन विभाग के नियंत्रण में 85 हवाई अड्डे हैं ।

(ख) और (ग). निम्नलिखित 14 हवाई अड्डों पर इंडियन एयरलाइन्स द्वारा रात्रि सेवाओं के परिचालन के लिए व्यवस्था विद्यमान है :—सान्ता क्रूज (बम्बई), अहमदाबाद, नागपुर, भोपाल, अगरतला, दमदम (कलकत्ता), पालम (दिल्ली), जयपुर, लखनऊ, मद्रास, मदुराई, हैदराबाद (बेगमपत), तिरुचिरापल्ली तथा त्रिवेंद्रम ।

(घ) किसी हवाई अड्डे पर रात्रि अवतरण सुविधाओं की, जिनमें कि काफी व्यय सम्मिलित होता है, व्यवस्था परिचालकों द्वारा मांग किये जाने पर की जाती है बशर्ते कि इसके लिए फण्ड उपलब्ध हों तथा हवाई अड्डा रात्रि परिचालनों के लिये उपयुक्त हो ।

Arbitration on Chandigarh and Allied Matters

6106. SHRI MADHU LIMAYE:
SHRI D. N. PATODIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Chief Minister of Punjab has suggested arbitration in regard to the controversial issue of Chandigarh and other allied matters;

(b) if so, the reaction of Government thereto ; and

(c) the principles and the guidelines which Government propose to evolve as a basis for arbitration?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (c). Arbitration had been suggested by the Chief Minister of Punjab to resolve these issues but the proposal could make no headway in the absence of agreement between the Governments concerned.

Cheating in State Lotteries

6107. SHRI K. LAKAPPA:
SHRI A. SREEDHARAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether he has heard some complaints that certain States have cheated the public by not giving the prizes of smaller denominations to the prize winners in their lottery schemes; and

(b) if so, whether Government have enquired into the complaints?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). Of the 7 State Governments who have drawn lots in the State lotteries, the Governments of Haryana, Kerala, Punjab, Tamil Nadu and West Bengal have reported that there have been no such complaints. The replies of the Governments of Rajasthan and Uttar Pradesh will be laid on the Table of the House on receipt.

Legislation for Appointment of Governors

6108. SHRI K. LAKKAPPA:
SHRI A. SREEDHARAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any scheme or legislation is under consideration of Government for the appointment of Governors in the States; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI